

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-263
IB-3264(ND)/2019

IN THE MATTER OF:

M/s Jones Lang Laselle Building Pvt Ltd.

....OPERATIONAL CREDITOR

Vs.

M/s Duet Sare Outsourcing Pvt Ltd.

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 16.03.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SUMITA PURKAYASTHA

MEMBER (TECHNICAL)

PRESENT:


For the Applicant/OC : Mr. Adarsh Rai, Ms. Simran Sharma, Advocates

For the Respondent/CD :

For the Intervener :

ORDER

In view, of the Circular Dated 15.03.2020, the matter stands adjourned to 22.05.2020.


(Madhu Narula)
COURT OFFICER